## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI, S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP /118/CAA/2017

NAME OF THE TRANSFEROR

: ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.

NAME OF THE TRANSFEREE

: TRANSFERRE COMPANY AT DELHI

UNDER SECTION

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Dominic S. David Counsel & Applicant For P. Giridhouom

## **ORDER**

Counsel for the Petitioner present and prayed for time to make submissions. At request, time is enlarged. Put up on 26.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk